

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).34253/2017

(Arising out of impugned final judgment and order dated 22-09-2017 in FA No.309/2015 passed by the High Court Of Judicature At Allahabad)

JAGAT GURU SHANKARCHARYA JYOTISHPEETH
P.S.S.N. SARASWATI

Petitioner(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI DISCIPLE OF
S.H.N. SARASWATI

Respondent(s)

(With appln.(s) for exemption from filing c/c of the impugned judgment, exemption from filing O.T. and permission to file lengthy list of dates)

WITH

SLP(C) No.36949/2017 (XI)

Date : 14-11-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s)
in SLP(C)34253
& resp. in SLP
36949

Mr. Harin P. Raval, Sr. Adv.
Mr. Gulab Shankar Tewari, Adv.
Ms. Sangeeta Mandal, Adv.
Ms. Mamta Tiwari, Adv.
Ms. Swati Sinha, Adv.
Ms. Sukanya Basu, Adv.
Mr. Anirudh Sharma, Adv.
Mr. Abhaid Parikh, Adv.
Mr. Aditya P. Arora, Adv.
For M/s. Fox Mandal & Co., AOR

For Respondent(s)
& petr. in
in SLP(C)36949
& resp. in SLP
36949

Mr. P.S. Patwalia, Sr. Adv.
Mr. Santosh Kumar, Adv.
Mr. Rajiv Ranjan Mishra, Adv.
For Mr. Mushtaq Ahmad, AOR

.2.

**UPON hearing the counsel the Court made the following
O R D E R**

List on 28.11.2018, as prayed.

**(Jagdish Chander)
Branch Officer**

**(Sarita Purohit)
AR-cum-PS**